

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 42/AM11
SCHEDULED TO BE HELD ON 19.01.2011
(HELD ON 20.01.2011)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 42/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with ‘Plastic & Rubber Products’ scheduled to be held on 19.01.2011 (held on 20.01.2011) under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 41/AM11 held on 12.01.2011.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-196	BHUKANVALA TOOLS PVT. LTD. REF. FROM BOARD OF APPROVAL (BOA) Reg.	HQ F. No. 01/87/162/684/AM10/DES-VII	Status: Deferred
NC No.: 42/AM11 Dated: 20.01.2011	Fixation of wastage norms for export product ‘ Plastic Moulds used for Packing Carbide Blades ’ in respect of M/s. Bhukanvala Tools Pvt. Ltd.		

Request: Fixation of wastage norms for export product ‘**Plastic Moulds used for Packing Carbide Blades**’ in respect of M/s. Bhukanvala Tools Pvt. Ltd. - Referred by SEZ/ BOA in DOC.

Decision: Reply received from the firm and sent to D/o C&PC on 25.10.2010. Comments awaited.

Deferred for two weeks.

Case No. A-197	PARKSONS GAMES AND SPORTS	HQ F. No. 01/87/050/01161/AM07/DES-VII	Status: Deferred
NC No.: 42/AM11 Dated: 20.01.2011	Adv. Lic. No. 0310425050 Dated 29.03.2007	RLA F. No. 03/95/040/01132/AM07	

Request: Review of decision taken in NC Meeting No. 38/87-ALC1/2007 dated 30.01.2008”.

Decision: D/o C&PC will furnish comments.
Deferred for two weeks.

Case No. A-198	JAI CORP LIMITED	HQ F. No. 01/87/050/00150/AM08/DES-VII	Status: Deferred
NC No.: 42/AM11 Dated: 20.01.2011	Adv. Lic. No. 0310432312 dated 12.06.2007	RLA F. No. 03/94/040/00162/AM08	

Request: Addition of two export products under SION H-97 and H-241.

Decision: D/o C&PC will furnish comments.
Deferred for three weeks.

Case No. A-199	HITKARI INDUSTRIES LTD.	HQ F. No.	Status: Approved
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		01/87/050/01133/AM06/DES-VII	
NC No.: 42/AM11 Dated: 20.01.2011	Adv. Lic. No. 0510172170 dated 16.12.2005	RLA F. No. 05/24/040/00684/AM06	

Request: Fixation of adhoc norms for the export product “Printed Polyethylene Film (5 Layer Coextruded Multi Layer Film with Evoh Content 10%)”.

Decision: With D/o C&PC OM No. 46011/8/2006-PC.II dated 19.05.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Printed Polyethylene Film (5 layer co-extruded multi-layer film with EVOH content 10%)	1 kg	1. LLDPE Resin/Granules	0.525 kg
		2. Modified LLDPE Resin/Granules	0.420 kg
		3. Ethyl Vinyl Alcohol (EVAL/EVOH) Resin/Granules	0.105 kg

Case No. A-200	VHCL LTD.	Status: Deferred
NC No.: 42/AM11 Dated: 20.01.2011		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/162/00452/AM10/DES-VII	03/95/040/00182/AM10	Not issued yet
01/87/162/00453/AM05/DES-VII	03/95/040/00178/AM10	Not issued yet

Request: Fixation of adhoc norms for the export product ‘Lay Flat Tubing from LLDPE/LDPE Scrap’ under Para 4.4.2 of HBP Vol.I.

Decision: D/o C&PC will furnish comments.
Deferred for two weeks.

Case No. A-201	VHCL LTD.	Status: Deferred
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NC No.: 42/AM11 Dated: 20.01.2011		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/162/00438/AM10/DES-VII	03/95/040/00179/AM10	Not issued yet
01/87/162/00441/AM10/DES-VII	03/95/040/00180/AM10	Not issued yet
01/87/162/00443/AM10/DES-VII	03/95/040/00183/AM10	Not issued yet

Request: Fixation of adhoc norms for the export product 'Reprocessed Plastic under Para 4.4.2 of HBP Vol.I.

Granules made out of LLDPE/LDPE Scrap'

Decision: D/o C&PC will furnish comments.
Deferred for two weeks.

Case No. A-202	MEWAT TYRE & RUBBER (P) LTD.	Status: Deferred
NC No.: 42/AM11 Dated: 20.01.2011	HQ F. No. 01/87/162/106/AM11/DES-VII	

Request: Clarification of Export Item description fall under DEPB Schedule Product Code 62, Serial No. 494-Automobile Tyres Reinforced with Nylon Tyrecord Warp Sheet or Rayon Tyrecord Warp Sheet with or without Butyl Rubber Tyres.

Decision: With DIPP letter dated 19.01.2011, the Committee decided to ask for following information from the firm giving 15 days time for submission of information:

- (i) Copy of observation made by Custom Authorities; and
- (ii) Description of exports in the Shipping Bill.

Deferred for four weeks.

Case No. A-203	PLASTIC EXTRUSION & EQUIPMENT CORPORATION	HQ F. No. 01/87/050/00025/AM10/DES-VII	Status: Deferred
NC No.: 42/AM11 Dated: 20.01.2011	Adv. Lic. No. 0510240557 dated 29.04.2009	RLA F. No. 05/24/040/00029/AM10	

Request: Fixation of adhoc norms for the export product ‘Thermoplastic Rubber Compound containing 83% Styrene Budadiene Block Copolymer’.

Decision: D/o C&PC will furnish comments.
Deferred for two weeks.

Case No. A-204	PLASTIC EXTRUSION & EQUIPMENT CORPORATION	HQ F. No. 01/87/050/00058/AM10/DES-VII	Status: Deferred
NC No.: 42/AM11 Dated: 20.01.2011	Adv. Lic. No. 0510241722 dated 19.05.2009	RLA F. No. 05/24/040/00086/AM10	

Request: Fixation of adhoc norms for the export product ‘Thermoplastic Rubber Compound containing 83% Styrene Budadiene Block Copolymer’.

Decision: D/o C&PC will furnish comments.
Deferred for two weeks.

Case No. A-205	METRO TYRES LTD.	HQ F. No. 01/87/050/00258/AM11/DES-VII	Status: Approved
NC No.: 42/AM11 Dated: 20.01.2011	Adv. Lic. No. 3010066341 dated 15.04.2010	RLA F. No. 30/24/040/00002/AM11	

Request: Fixation of adhoc norms for the export product ‘Bicycle Tyres’.

Decision: With DIPP letter dated 19.01.2011, the Committee decided to **approve** the case ratifying adhoc norms **as applied for** by firm taking cue from following:-

- (i) SION at S. No. A-1670 and A-1207.
- (ii) 6% wastage from the Polyester Fibre to Polyester Cord which will be used in the export product.

Note: **There should be value cap on rubber chemical (at Sl. No. 5 of Import list) as per General Note 8 of Handbook of Procedure Vol.II.**

Case No. A-206	GARWARE WALL ROPES LTD.	Status: Approved
NC No.: 42/AM11 Dated: 20.01.2011	HQ F. No. 01/87/162/261/AM11/DES-VII	

Request: Fixation of wastage of norms.

Decision: With D/o C&PC OM No. 46011/129/2006-PC.II dated 19.05.2010, following adhoc norms are **approved**:

For EOU located at MIDC, Wai, Distt. Satara, Chinchwad, Pune

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Serrated Tape/Ship/Yarn made of PP/HDPE	1 kg	Relevant HDPE/PP Granules	1.05 kg/kg content in the export product
N.B. In case of Coloured export item the Colour Master Batch may be allowed as 0.02 kg and Relevant Polymer may be reduced to 1.03 kg of export item.			
2. Twine / Rope made of HDPE/PP	1 kg	1. Relevant HDPE/PP granules	1.12 kg/kg content in the export product
		OR	OR

		2. Serrated Tape/Strip/Yarn of HDPE/PP	1.07 kg/kg content in the export product
NB: In case of Coloured export item the Colour Master Batch may be allowed as 0.02 kg and Relevant Polymer may be reduced to 1.10 kg of export item.			
3. Nylon Twine/Rope	1 kg	Nylon Filament Yarn	1.07 kg/kg content in the export product
4. Knotless netting of HDPE	1kg	HDPE Granules	1.10 kg/kg content in the export product
		OR HDPE Yarn	OR 1.04 kg/kg content in the export product
5. Knotless netting made of Nylon	1 kg	Nylon Yarn	1.04 kg/kg content in the export product
6. Nets made of HDPE/PP	1 kg	1. HDPE/PP Granules	1.22 kg/kg content in the export product
		OR 2. Serrate Tape/Strip/Yarn made of PP/HDPE	OR 1.17 kg/kg content in the export product
		3. HDPE/PP Twine Rope	1.10 kg/kg content in the export product
N.B. In case of Coloured export item the Colour Master Batch may be allowed as 0.04 kg and			

Relevant Polymer may be reduced to 1.18 kg of export item.			
7. Nets made of Nylon	1 kg	Nylon Yarn	1.17 kg/kg content in the export product
8. HDPE Fishing Nets	1 kg	1. HDPE/PP Granules	1.22 kg/kg content in the export product
		OR HDPE Yarn	OR 1.17 kg/kg content in the export product
		OR HDPE Twine	OR 1.05 kg/kg content in the export product
		2. PP Granules	1.05 kg/kg content in the export product
		3. Relevant Lead Sinkers	Net +1% wastage
		4. Relevant E Floaters	Net +1% wastage
N.B. In case of Coloured export item the Colour Master Batch may be allowed as 0.04 kg and Relevant Polymer may be reduced to 1.18 kg of export item.			
9. Nylon Fishing Nets	1 kg	1. Nylon Yarn	1.17 kg/kg content in the export product
		OR Nylon Twine	OR 1.10 kg/kg content in the

			export product
		2. PP Granules	1.05 kg/kg content in the export product
		3. Relevant Lead Sinkers	Net +1% wastage
		4. Relevant E Floaters	Net +1% wastage
10. Sports Net made of HDPE	1 kg	1. (i) HDPE Granules	1.22 kg/kg content in the export product
		OR	OR
		(ii) HDPE Yarn	1.17 kg/kg content in the export product
		(iii) HDPE Twine	1.10 kg/kg content in the export product
		2. Grommets	Net +2% wastage
		3. PVC Coated Polyester Fabric	Net +2% wastage
		4. PVC Coated Galvanize Steel Cable	Net +2% wastage
		5. Polyester Twine	Net +2% wastage

For EOU located at MIDC, Chinchwad, Pune

1. Serrated Tape/Ship/Yarn made of PP/HDPE	1 kg	Relevant HDPE/PP Granules	1.05 kg/kg content in the export product
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N.B. In case of Coloured export item the Colour Master Batch may be allowed as 0.02 kg and Relevant Polymer may be reduced to 1.03 kg of export item.

2. HDPE/PP Twine Rope	1 kg	1. Relevant HDPE/PP Granules OR 2. Serrated Tape/Strip/Yarn of HDPE/PP	1.12 kg/kg content in the export product OR 1.07 kg/kg content in the export product
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NB: In case of Coloured export item the Colour Master Batch may be allowed as 0.02 kg and Relevant Polymer may be reduced to 1.10 kg of export item.

3. Nylon Twine/Rope	1 kg	Nylon Filament Yarn	1.07 kg/kg content in the export product
4. Articles of HDPE/PP Twin/Rope	1 kg	1. Relevant PP/HDPE Granules OR 2. Serrated Tape/Strip/Yarn made of PP/HDPE OR 3. HDPE/PP Twine/Rope	1.20 kg/kg content in the export product OR 1.15 kg/kg content in the export product OR 1.08 kg/kg content in the export product

ONLINE CASES

Case No.: 3/30/84-ALC3/2010	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Approved
HQ File :01/84/050/00187/AM11/	RLA File :03/95/040/00349/AM11/	Lic.No/Date:0310591871 09.09.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	63053200	63/0- FLEXIBLE INTERMEDIATE BULK CONTAINERS : NET CONTENT OF EXPORTS : POLYPROPYLENE GRANULES : 727.28M.T. HDPE GRANULES : 3.78M.T. MASTERBATCH-ANTIFIBRILLANT : 11.36M.T. MASTERBATCH-WHITE : 5.68M.T. MASTERBATCH-COLOUR: 3.41M.T. CONDUCTIVE BLACK: 6.06M.T. LLDPE: 80M.T. U.V STABILISER MASTERBATCH: 14.54M.T.	852.110	M.T	82792394.00	1761540.00 US\$
				Total	82,792,394.00	1,761,540.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39021000	POLYPROPYLENE GRANULES	800.000	M.T	52800000.00	1123404.00 US\$	Value & Qty
2	39012000	HDPE GRANULES	4.167	M.T	291690.00	6206.00 US\$	Value & Qty
3	32061190	MASTERBATCH - ANTIFIBRILLANT	12.500	M.T	375000.00	7979.00 US\$	Value & Qty
4	32061190	MASTERBATCH - WHITE	6.250	M.T	937500.00	19947.00 US\$	Value & Qty
5	32061900	MASTERBATCH - COLOUR	3.750	M.T	562500.00	11968.00 US\$	Value & Qty

6	39019090	CONDUCTIVE BLACK	6.667	M.T	1000050.00	21270.00 US\$	Value & Qty
7	39011010	LLDPE	84.000	M.T	7140000.00	151915.00 US\$	Value & Qty
8	38099100	RELEVANT U.V.STABILISER MASTERBATCH[FOR EXPORT WITH U.V.STABILISER]	14.545	M.T	3127175.00	66536.00 US\$	Value & Qty
				Total	66,233,915.00	1,409,231.00	

Decision: With D/o C&PC OM No. 46011/10/2006-PC.II dated 10.01.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Containers	1 kg	1. Polypropylene Granules	0.9388 kg
		2. HDPE Granules	0.0048 kg
		3. Master Batch Antifibrillant	0.0146 kg
		4. Master Batch White	0.0073 kg
		5. Master Batch Colour	0.0044 kg
		6. Conductive Black	0.0078 kg
		7. LLDPE Granules	0.0985 kg
		8. Relevant UV Stabilizer Master Batch	0.0170 kg

Case No.:4/29/87-ALC1/2010	Party Name:POWERBAND	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Approved
HQ File :01/87/050/00261/AM11/	RLA File :03/95/040/00439/AM11/	Lic.No/Date:0310592513 15.09.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of)
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	Code						(Ks.)	realisation)	
1	39209111	63/0- BOPP SELF ADHESIVE TAPES / JUMBO ROLLS (NET WEIGHT OF BOPP IN THE EXPORT PRODUCT IS NOT LESS THAN 54%)				500000.000	K.G	69574247.00	1464720.99 US\$
							Total	69,574,247.00	1,464,720.99
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)		
1	39202020	BOPP FILM	297000.000	K.G	25393500.00	534600.00 US\$	Qty		
2	29161210	BUTYL ACRYLATE	245300.000	K.G	32624900.00	686840.00 US\$	Qty		
3	29161310	METHACRYLIC ACID	12500.000	K.G	1959375.00	41250.00 US\$	Qty		
				Total	59,977,775.00	1,262,690.00			

Decision: With D/o C&PC OM No. 46011/19/2010-PC.II dated 04.01.2011, following adhoc norms are **approved** on the basis of earlier decision taken in Norms Committee Meeting No. 18/87-ALC1/2010 dated 04.08.2010:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
BOPP Self Adhesive Tapes / Jumbo Rolls (New weight of BOPP in the export product is not less than 54%)	1 kg	1. BOPP Film	0.5940 kg
		2. Ethyl Acrylate	0.4906 kg
		3. Methacrylic Acid	0.0250 kg

3	Case No.:8/28/87-ALC1/2010	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Deferred
	HQ File :01/87/050/00255/AM11/	RLA File :05/23/040/00173/AM11/	Lic.No/Date:0510273454 23.09.2010	Defer Date:09.02.2011
Decision: D/L No. 46011/80/2008-PC.II dated 21.10.2010 issued by D/o C&PC to firm, followed by reminders from DGFT on 24.11.2010 and 05.01.2011 giving 15 days time for submission of information. Reply awaited from the firm.				

	Case No.:1/39/84-ALC3/2010	Party Name:SHANKAR PACKAGINGS	Meet No/Date:42/87-ALC1/2010	Status:
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4		LIMITED	19.01.2011	Deferred
	HQ File :01/84/050/00270/AM11/	RLA File :03/95/040/00489/AM11/	Lic.No/Date:0310593773 24.09.2010	Defer Date:09.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 13.01.2011. Comments awaited.			

5	Case No.:11/31/87-ALC1/2010	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Deferred
	HQ File :01/87/050/00290/AM11/	RLA File :07/24/040/00249/AM11/	Lic.No/Date:0710074545 01.10.2010	Defer Date:09.02.2011
	Decision: Reply received from the firm and sent to D/o C&PC on 07.01.2011. Comments awaited.			

6	Case No.:8/24/85-ALC3/2010	Party Name:PARKSONS GAMES AND SPORTS	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Deferred
	HQ File :01/85/050/00093/AM11/	RLA File :03/95/040/00478/AM11/	Lic.No/Date:0310595956 08.10.2010	Defer Date:02.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 12.11.2010. Comments awaited.			

Case No.:24/30/84-ALC3/2010		Party Name:FLEXITUFF INTERNATIONAL LTD.,		Meet No/Date:42/87-ALC1/2010 19.01.2011		Status: Approved															
HQ File :01/84/050/00208/AM11/		RLA File :11/24/040/00044/AM11/		Lic.No/Date:1110023342 12.10.2010		Defer Date:															
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>63053200</td><td>63/0- FLEXIBLE INTERMEDIATE BULK CONTAINERS WITH LINER Net Contaits:(1) PP GRANULES - 784.300 M.T. (2) UV STABILIZER - 15.700 M.T. (3) LINER - 1000.00 M.T. (4) PP YARN (PP M.F.YARN) - 200.00 M.T. (5) PACKING</td><td>2000.000</td><td>M.T</td><td>222075000.00</td><td>4870066.00 US\$</td></tr></table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	63053200	63/0- FLEXIBLE INTERMEDIATE BULK CONTAINERS WITH LINER Net Contaits:(1) PP GRANULES - 784.300 M.T. (2) UV STABILIZER - 15.700 M.T. (3) LINER - 1000.00 M.T. (4) PP YARN (PP M.F.YARN) - 200.00 M.T. (5) PACKING	2000.000	M.T	222075000.00	4870066.00 US\$
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)															
1	63053200	63/0- FLEXIBLE INTERMEDIATE BULK CONTAINERS WITH LINER Net Contaits:(1) PP GRANULES - 784.300 M.T. (2) UV STABILIZER - 15.700 M.T. (3) LINER - 1000.00 M.T. (4) PP YARN (PP M.F.YARN) - 200.00 M.T. (5) PACKING	2000.000	M.T	222075000.00	4870066.00 US\$															

		MATERIAL (PP GRANULES) - 20.00 M.T.							
							Total	222,075,000.00	4,870,066.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)		
1	39021000	PP GRANULES	862.730	M.T	51732742.00	1134489.95 US\$	Value & Qty		
2	38123090	UV STABILIZER	16.328	M.T	5584176.00	122460.00 US\$	Value & Qty		
3	39232990	LINER	1100.000	M.T	101574000.00	2227500.00 US\$	Value & Qty		
4	54026930	PP YARN (PP M.F. YARN)	210.000	M.T	19630800.00	430500.00 US\$	Value & Qty		
5	39021000	PACKING MATERIAL (PP GRANULES)	21.000	M.T	1259244.00	27615.00 US\$	Value & Qty		
				Total	179,780,962.00	3,942,564.95			

Decision: With D/o C&PC OM No. 46011/39/2009-PC.II dated 05.01.2011, following adhoc norms are approved:

EXPORT ITEM			QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Containers with Liner			1 kg	1. PP Granules	0.4313 kg
				2. UV Stabilizer	0.0081 kg
				3. Liner	0.5500 kg
				4. PP Yarn (PP MF Yarn)	0.1050 kg

8	Case No.: 18/38/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Deferred
	HQ File :01/87/050/00361/AM11/	RLA File :31/24/040/00074/AM10/	Lic.No/Date:3110045051 14.10.2010	Defer Date:02.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 20.12.2010. Comments awaited.			

9	Case No.:1/37/84-ALC3/2010	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Deferred
	HQ File :01/84/050/00253/AM11/	RLA File :03/95/040/00538/AM11/	Lic.No/Date:0310597298	Defer Date:09.02.2011

18.10.2010

Decision: Copy of application forwarded to D/o C&PC on 13.01.2011. Comments awaited.

10	Case No.:6/36/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Deferred
	HQ File :01/87/050/00330/AM11/	RLA File :07/24/040/00428/AM10/	Lic.No/Date:0710074880 19.10.2010	Defer Date:02.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 03.12.2010. Comments awaited.			

11	Case No.:7/36/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Deferred
	HQ File :01/87/050/00331/AM11/	RLA File :07/24/040/00429/AM10/	Lic.No/Date:0710074884 19.10.2010	Defer Date:02.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 03.12.2010. Comments awaited.			

12	Case No.:8/36/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Deferred
	HQ File :01/87/050/00332/AM11/	RLA File :07/24/040/00445/AM10/	Lic.No/Date:0710074877 19.10.2010	Defer Date:02.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 03.12.2010. Comments awaited.			

13	Case No.:1/32/87-ALC1/2010	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Deferred
	HQ File :01/87/050/00294/AM11/	RLA File :03/94/040/00639/AM11/	Lic.No/Date:0310598776 26.10.2010	Defer Date:09.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 23.11.2010. Comments awaited.			

	Case No.:6/32/87-ALC1/2010	Party Name:GUTS ELECTROMECH LTD	Meet No/Date:42/87-ALC1/2010	Status:
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14			19.01.2011	Deferred
	HQ File :01/87/050/00299/AM11/	RLA File :09/24/040/00313/AM11/	Lic.No/Date:0910044096 02.11.2010	Defer Date:02.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 13.12.2010. Comments awaited.			

15	Case No.:4/33/87-ALC1/2010	Party Name:PREMIUM POLYALLOYS PVT. LTD.	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Deferred
	HQ File :01/87/050/00303/AM11/	RLA File :34/24/040/00203/AM11/	Lic.No/Date:3410028488 02.11.2010	Defer Date:09.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 11.01.2011. Comments awaited.			

16	Case No.:16/38/87-ALC1/2010	Party Name:DHARIYAL CHEMICALS	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Deferred
	HQ File :01/87/050/00359/AM11/	RLA File :08/24/040/00222/AM11/	Lic.No/Date:0810093671 03.11.2010	Defer Date:02.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 20.12.2010. Comments awaited.			

17	Case No.:12/38/87-ALC1/2010	Party Name:PRIME PROGRESSION EXPORT & SERVICES PVT.LTD.,	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Deferred
	HQ File :01/87/050/00355/AM11/	RLA File :07/24/040/00293/AM11/	Lic.No/Date:0710075295 09.11.2010	Defer Date:09.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 20.12.2010. Comments awaited.			

	Case No.:2/34/87-ALC1/2010	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Approved
	HQ File :01/87/050/00312/AM11/	RLA File :03/95/040/00509/AM11/	Lic.No/Date:0310601126 12.11.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>	
1	39119090	63/0- POLYETHER SULFONE (PESU)	600000.000	K.G	209025000.00	4500000.00 US\$	
				Total	209,025,000.00	4,500,000.00	

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29349900	SULFOLANE (ANHYDROUS / AQUEOUS)	96000.000	K.G	20273376.00	428160.00 US\$	Value & Qty
				Total	20,273,376.00	428,160.00	

Decision: With D/o C&PC OM No. 46011/13/2007-PC.II dated 10.01.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyether Sulfone (PESU)	1 kg	Sulfone (Anhydrous/Aqueous)	0.147 kg

19	Case No.: 5/35/87-ALC1/2010	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Deferred
	HQ File :01/87/050/00317/AM11/	RLA File :05/24/040/00290/AM11/	Lic.No/Date:0510277403 19.11.2010	Defer Date:09.02.2011
	Decision: Copy of application received from CLA, New Delhi and sent to D/o C&PC on 18.01.2011. The Committee observed that the export product relates to Rubber and hence it was decided to forward the copy of application to DIPP for their comments.			

20	Case No.: 6/35/87-ALC1/2010	Party Name:SPERRY PLAST LTD.	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Deferred
	HQ File :01/87/050/00318/AM11/	RLA File :05/24/040/00288/AM11/	Lic.No/Date:0510277422 22.11.2010	Defer Date:09.02.2011

Decision: Copy of application forwarded to D/o C&PC on 17.01.2011. Comments awaited.

21	Case No.:7/35/87-ALC1/2010	Party Name:SPERRY PLAST LTD.	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Deferred
	HQ File :01/87/050/00319/AM11/	RLA File :05/24/040/00289/AM11/	Lic.No/Date:0510277424 22.11.2010	Defer Date:09.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 17.01.2011. Comments awaited.			

Case No.:8/35/87-ALC1/2010	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Approved
HQ File :01/87/050/00320/AM11/	RLA File :03/95/040/00562/AM11/	Lic.No/Date:0310602230 22.11.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39052100	63/0- POLYVINYL ACETATE EMULSION (SOLID CONTENT 50% +/- 1%) PACKED IN 400 HDPE DRUMS	96000.000	K.G	4355712.00	95520.00 US\$
				Total	4,355,712.00	95,520.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29153200	VINYL ACETATE MONOMER	34272.000	K.G	1359638.79	29816.64 US\$	Value & Qty
2	29153990	VEOVA 10 MONOMER	7929.600	K.G	777417.98	17048.64 US\$	Value & Qty
3	29161400	METHYL METHACRYLATE	5222.400	K.G	571539.45	12533.76 US\$	Value & Qty

4	39123919	HYDROXY ETHYL CELLULOSE	98.880	K.G	24348.22	555.95 US\$	Value & Qty
5	29041000	SODIUM VINYL SULPHONATE	247.680	K.G	11294.20	247.68 US\$	Value & Qty
6	29310090	SILQUEST SILANE A-172 / GENIOSIL GF 56 (ORGANO FUNCTIONAL)	98.880	K.G	33816.96	741.60 US\$	Value & Qty
7	29310090	SILQUEST SILANE A - 187 / SILANE Z - 6040 / KBM 403 (3 GLYCIDOOXY PROPYL TRIMETHOXY SILANE)	147.840	K.G	50561.28	1108.80 US\$	Value & Qty
8	28334000	POTASSIUM PER SULPHATE	147.840	K.G	6741.50	147.84 US\$	Value & Qty
9	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	3570.000	K.G	219769.20	4819.50 US\$	Value & Qty
				Total	3,055,127.58	66,998.41	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 19/87-ALC1/2010 dated 11.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Styrene Acrylate Emulsion (Solid Content 50% +/- 1%)	1 kg	1. 2 Ethyl Hexyl Acrylate	0.212 kg
		2. Styrene Monomer	0.252 kg
		3. Methyl Methacrylate	0.001 kg
		4. Methacrylic Acid	0.005 kg
		5. Glacial Acrylic Acid	0.005 kg
		6. Acrylamide	0.005 kg
		7. Methacrylamide	0.005 kg
		8. Potassium Per Sulphate	0.001 kg
		9. HM HDPE Granules	As per Packing Policy

Case No.:3/38/87-ALC1/2010

Party Name:TEGA INDUSTRIES LTD.

Meet No/Date:42/87-ALC1/2010
19.01.2011**Status:**
Approved

HQ File :01/87/050/00346/AM11/

RLA File :02/24/040/00142/AM11/

Lic.No/Date:0210150997
24.11.2010

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40051000	62/0- Rubber Compounded sheet 102 (unvulcanised) rubber compunded sheet unvulcanised	300.000	M.T	39300000.00	868892.00 US\$
				Total	39,300,000.00	868,892.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40012990	Natural rubber any grade natural rubber	75.000	M.T	11531100.00	255000.00 US\$	Value & Qty
2	40022000	Synthetic rubber pbr/br or any grade synthetic rubber	91.500	M.T	12412890.00	274500.00 US\$	Value & Qty
3	28030010	carbon black (any grade) carbon black	102.300	M.T	6939009.00	153450.00 US\$	Value & Qty
4	38123090	Rubber chemical -antioxidant/accelarater (any grade) rubber chemicals	6.000	M.T	2100000.00	46440.00 US\$	Value & Qty
				Total	32,982,999.00	729,390.00	

Decision: With DIPP letter dated 19.01.2011, the Committee decided to **approve** the case ratifying adhoc norms as **applied for** by firm with modification in the description of Export Product to read as under:

“Rubber Compounded Sheet 102 (**Made out of Natural Rubber & PBR**) Unvulcanised”

Case No.:1/38/87-ALC1/2010

Party Name:KADAKIA PLASTICS &
CHEMICALS PVT. LTD.Meet No/Date:42/87-ALC1/2010
19.01.2011**Status:**
Deferred

HQ File :01/87/050/00344/AM11/

RLA File :03/94/040/00402/AM11/

Lic.No/Date:0310605790
10.12.2010Defer
Date:09.02.2011**Decision:** Copy of application forwarded to D/o C&PC on 27.12.2010. Comments awaited.

25	Case No.: 19/38/87-ALC1/2010	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Deferred
	HQ File :01/87/050/00362/AM11/	RLA File :03/95/040/00744/AM11/	Lic.No/Date:0310605861 13.12.2010	Defer Date:02.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 27.12.2010. Comments awaited.			

26	Case No.: 20/38/87-ALC1/2010	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Deferred
	HQ File :01/87/050/00363/AM11/	RLA File :03/94/040/00704/AM11/	Lic.No/Date:0310605940 13.12.2010	Defer Date:09.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 27.12.2010. Comments awaited.			

27	Case No.: 21/38/87-ALC1/2010	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Deferred
	HQ File :01/87/050/00364/AM11/	RLA File :03/94/040/00697/AM11/	Lic.No/Date:0310605952 13.12.2010	Defer Date:09.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 27.12.2010. Comments awaited.			

	Case No.:22/38/87-ALC1/2010		Party Name:INTERNATIONAL CONVEYORS LIMITED		Meet No/Date:42/87-ALC1/2010 19.01.2011		Status: Approved	
	HQ File :01/87/050/00365/AM11/		RLA File :03/94/040/00825/AM11/		Lic.No/Date:0310606001 13.12.2010		Defer Date:	
	Application: Request is for adhoc norms for following:							
Sl.No.		ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	

1	39269010	63/0- PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING. (TYPE 3500, 3 PLY, 1 X 1 MM THK)	25289.000	Sq. meter	36294772.00	789016.80 US\$
2	39269010	63/0- PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING (TYPE- 6000, 4PLY, 1.5 X 1.5 MM THK)	10410.000	Sq. meter	18914970.00	411195.00 US\$
				Total	55,209,742.00	1,200,211.80

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	54020000	POLYESTER FILAMENT YARN. (1000/1500 DENIER)	95.314	M.T	11914250.00	259006.00 US\$	Value & Qty
2	39040000	PVC RESIN	112.436	M.T	9680740.00	210451.00 US\$	Value & Qty
3	29170000	PVC PLASTICIZER. (PHOSPHATE/DOP/TCP/TAP/DOA/ DIOP/DINP/TCEP/REOFOS50- 95/ROSCAN/SANITICIZER)	73.991	M.T	16400105.00	356524.00 US\$	Value & Qty
				Total	37,995,095.00	825,981.00	

Decision: With D/o C&PC OM No. 46011/115/2005-PC.II dated 20.01.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. PVC Solid Woven Fire Resistance Antistatic Conveyor Belting (Type 3500 – 3 Ply)	1 Sq. Mtr.	1. Relevant Polyester Filament Yarn (1000/1500 Denier)	1.05 kg/kg content in the export product
		2. Raw material recommended for one kg of PVC Compound contained in the export product: i) PVC Resin ii) PVC Plasticizer (Phosphate Reofoso– Plasticizer/DOP/TCP/TAP/DOA/TCEP/ 50/95/Roscan/Santicizer)	0.4438 kg 0.2956 kg
2. PVC Solid Woven Fire	1 Sq. Mtr.	1. Relevant Polyester Filament Yarn (1000/1500 Denier)	1.05 kg/kg content in the

Resistance Antistatic Conveyor Belting (Type 6000 – 4 Ply)		2. Raw material recommended for one kg of PVC Compound contained in the export product: i) PVC Resin ii) PVC Plasticizer (Phosphate Plasticizer/DOP/TCP/TAP/DOA/TCEP/Reofoso– 50/95/Roscan/ Santicizer)	export product 0.4633 kg 0.3104 kg
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Case No.:1/42/87-ALC1/2010	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Approved				
HQ File :01/87/050/00391/AM11/	RLA File :03/95/040/00444/AM11/	Lic.No/Date:0310609256 04.01.2011	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39199090	63/0- PROTECTIVE FILM (RUBBER BASED) PROTECTIVE FILM (RUBBER BASED)	50000.000	K.G	11500000.00	247578.04 US\$	
				Total	11,500,000.00	247,578.04	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	LLDPE GRANULES LINEAR LOW DENSITY POLYETHYLENE	24635.000	K.G	1770851.26	37399.18 US\$	Value & Qty
2	39011010	LDPE GRANULES LOW DENSITY POLYETHYLENE	6600.000	K.G	484390.50	10230.00 US\$	Value & Qty

29	3	40059990	SYNTHETIC RUBBER GRANULES SYNTHETIC RUBBER COMPOUND	22000.000	K.G	6250200.00	132000.00 US\$	Value & Qty
	4	39022000	POLY ISO BUTYLENE PIB / POLYBUTENE	715.000	K.G	50782.88	1072.50 US\$	Value & Qty
	5	39012000	HDPE GRANULES HIGH DENSITY POLYETHYLENE	1050.000	K.G	79548.00	1680.00 US\$	Value & Qty
					Total	8,635,772.64	182,381.68	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 29/87-ALC1/2010 dated 20.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Protective Film (Rubber Based)	1 kg	1. LLDPE Granules	0.4703 kg
		2. LDPE Granules	0.1260 kg
		3. Synthetic Rubber Granules (Kraton)	0.4200 kg
		4. PIB/Polyisobutene	0.0137 kg
		5. HDPE Granules	0.0200 kg

30	Case No.:4/42/87-ALC1/2010	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Deferred
	HQ File :01/87/050/00394/AM11/	RLA File :07/24/040/00379/AM11/	Lic.No/Date:0710076485 04.01.2011	Defer Date: 09.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 13.01.2011. Comments awaited.			

31	Case No.:2/42/87-ALC1/2010	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Deferred
	HQ File :01/87/050/00392/AM11/	RLA File :03/94/040/00832/AM11/	Lic.No/Date:0310609816 06.01.2011	Defer Date: 09.02.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

32	Case No.:3/42/87-ALC1/2010	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Deferred
	HQ File :01/87/050/00393/AM11/	RLA File :05/23/040/00278/AM11/	Lic.No/Date:0510280983 06.01.2011	Defer Date: 09.02.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

33	Case No.:5/42/87-ALC1/2010	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Deferred
	HQ File :01/87/050/00395/AM11/	RLA File :07/24/040/00387/AM11/	Lic.No/Date:0710076547 07.01.2011	Defer Date: 09.02.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

34	Case No.:6/42/87-ALC1/2010	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Deferred
	HQ File :01/87/050/00396/AM11/	RLA File :03/95/040/00716/AM10/	Lic.No/Date:0310609949 07.01.2011	Defer Date: 09.02.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

35	Case No.:7/42/87-ALC1/2010	Party Name:PUNEET RESINS LTD.,	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Deferred
	HQ File :01/87/050/00397/AM11/	RLA File :03/95/040/00823/AM11/	Lic.No/Date:0310610393 11.01.2011	Defer Date: 09.02.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

36	Case No.:8/42/87-ALC1/2010	Party Name:MANJUSHREE TECHNOPACK LTD,	Meet No/Date:42/87-ALC1/2010 19.01.2011	Status: Deferred
	HQ File :01/87/050/00398/AM11/	RLA File :07/24/040/00394/AM11/	Lic.No/Date:0710076690 12.01.2011	Defer Date:
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA with a copy to firm for sending the application expeditiously.			

4. On the basis of recommendation of D/o C&PC OM No. 46011/19/2010-PC.II dated 04.01.2011, the Committee decided to modify the description of Import Item No. 2 (b) in the SION H-51 from **Acrylic Acid to Acrlyic Acid/Methacrylic Acid**. The Methacrylic Acid is required due to better thickness and sheer strength in the adhesive formulation. The above amendment is made just to include an alternate product at Import Item No. 2(b). Accordingly, the Committee recommended to amend SION No. H-51 to read as under:

EXPORT PRODUCT	QTY	IMPORT ITEMS	QTY
BOPP Self Adhesive Tapes/Jumbo Rolls (Net weight of BOPP in the export product is not less than 54%)	1 kg	1. BOPP Film	594 gms
		2. Acrylic Water Based Adhesive (Total Solid content 55%) OR	920 gms
		(a) 2-Ethyl Hexyl Acrylate/Butyl Acrylate	0.4906 Kg
		(b) Acrlyic Acid/ Methacrylic Acid	0.025 Kg
		(c) Copolymerizable Anionic Surfactant	0.04 Kg

The above amendments may be notified through Public Notice.

Meeting ended with thanks to Chair and all participants.
